NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/10/2016

NAME OF THE PETITIONER(S)

: R. Krishnamurthy

NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

IINDER SECTION

. 307/308

UNDER SECTION		: 39//398	
S.No.	Name (in Capital)	Represented by	Signature
	M ROSHAN ATTO	BIJITIONER	M. Roaly Aly
	for CIBI VISHNU	1-13 IJONEIS	
(2)	B. Kan thi keyan	Respondent 1,224	B.M
	for S. V. Bavin Rowhine		

ORDER

Counsels representing both the parties are present and stated that the matter has been settled between the parties. They prayed for time to file a joint memo of settlement. Time is enlarged at request. Put up on 28.02.2018.

Member(Technical)

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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